

MR. SPEAKER : Please take your seat.

SHRI P.R. KUMARAMANGALAM : With regard to the *yojanas* in the Personal Ledger Account, the hon. Minister in charge of programmes will have to give the reply and not me. And, it would require a separate notice. Since he has raised a specific question, the specific answer can be given only by the hon. Minister concerned, or by me, if we have a proper notice of it in advance. I shall obtain information and send it to him.

SHRIMATI GEETA MUKHERJEE: Sir, regarding the groups which are being given some training, it is said that they will be given finances etc. I would like to know whether the Government is thinking anything about marketing also because this is one of the spheres where self-employed groups, which are trained, are particularly being hindered. So, I want to know whether the Government will take into consideration as to how to provide some help to them, whom even they are giving, in marketing their products.

SHRI P.R. KUMARAMANGALAM : Mr. Speaker, Sir, I think the question and the suggestion is very relevant. Whenever we do self-employment programmes, we ultimately have a situation at the end of it that when they start manufacturing, the young youth who are self-employed have a difficulty in marketing. I shall definitely take the suggestion given by the hon. Member very seriously and communicate it to both, the Minister of Finance as well as the Minister of Rural Areas and Employment.

SHRI PRAKASH YASHWANT AMBEDKAR : Mr. Speaker, Sir, the answer given over here is the 58 million unemployed by 1997 do not exist. The first part of my question: what is the correct figure then? Secondly, the labour-intensive technology has been emphasised by the Minister himself.

Sir, we have Khadi and Village Industries Commission where many schemes are run on this basis and on this principle. In the organised sector, as far as I know, there is a reduction in employment which is going on because of the new technology that has been brought about. The schemes that were implemented through Khadi and Village Commissions have been totally changed. The schemes which were in the form of a subsidy have now been started in the form of a loan. May I know from the hon. Minister whether he is going to look into that and bring about a change because all amounts that are being given by the Central Government to the State Governments or directly to the societies are lying idle and due to this, the employment generation which was to take place, has been reduced?

SHRI P.R. KUMARAMANGALAM : Mr. Speaker, Sir, though the second half of the question does not deal with the Question before the House, but I think that the suggestion he has made is a positive one and I shall communicate it to the Ministers concerned. But with regard to the figures, I want to point out to him that 58 million was the figure of estimation of total number of persons requiring employment

during 1992-97. It was the number of people requiring employment. And the question asked was whether the number of unemployed persons had gone to 50 millions by 1997 to which I said 'no'.

The actual figure of 1997, according to the survey, would be approximately 28 million. I should also tell the hon. Member how I arrived at this figure. The figure of 58 millions was expected. What was created was six million jobs every year in five years. So, on subtracting 30 million from 58 millions, I arrived at 28 millions.

We must understand that the figures are only indicative. These figures are National Sample Survey Organisation figures. The truth of the matter is the last survey was done in 1994 the survey was that 9 million were totally unemployed, in other words, openly unemployed, i.e., they had no employment at all. The number of those partly employed, under the CDA Schemes, comes to 20 million. That is in 1994. Now in July, we are going to have next sample survey which will be taken. That will be in 1998-99. Normally every four years it is done. Therefore, the real accurate figure can only be given after the sample is done. At present, I am giving estimate to the hon. Member.

...(Interruptions)

SHRI ANNASAHEB M.K. PATIL: This unemployment problem is a very important issue to the country and it is creating lot of problems, not necessarily in the younger generation, but even in various sectors of the country. It has particularly hampered every sector such as, agriculture, industry and many others. Plans have been made to achieve a targeted growth of employment, but they have failed very miserably. Therefore, I would request the hon. Minister to clarify whether he would make a categorical review to monitor the whole unemployment issue.

SHRI P.R. KUMARAMANGALAM: It is a suggestion which is welcome. I shall communicate it to the Labour Minister. I am sure he will let you know about it.

Primary Health Centres in the States

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*184. SHRI SADASHIVRAO D. MANDLIK :
SHRI A. VENKATESH NAIK :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of Primary Health Centres and Community Health Centres functioning in various States in the country with State-wise break-up;

(b) whether the Government have received any request from State Governments for revamping secondary health system in the States;

(c) if so, the details thereof;

(d) whether the Government have forwarded any proposals to the World Bank in this regard;

(e) if so, the reaction of the World Bank thereto; and

(f) the funds proposed to be earmarked for secondary health system in the country for Ninth Plan?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) to (f) A statement is laid on the Table of the Lok Sabha.

Statement

(a) An Annexure showing the numbers of Community Health Centres and Primary Health Centres is enclosed.

(b) to (e) The State Health System Development Project with World Bank Assistance is under phased implementation in the State of Andhra Pradesh (Phase-I) and Karnataka, West Bengal and Punjab (Phase-II). Negotiations have been held from 16th to 22nd April, 1998, with the World Bank for the State Health Systems Development Project in Orissa (Phase-III). Project proposal for Maharashtra has also been posed to the World Bank for inclusion in Phase-III.

Project proposals have also been received by the Government from the States of Assam, Himachal Pradesh, Uttar Pradesh, Tamil Nadu, Madhya Pradesh, Kerala, Delhi & Rajasthan. These are proposed to be taken up with the World Bank in a phased manner, with priority being assigned to States with low health indices.

(f) The Ministry of Health have not earmarked funds for the Secondary Health Systems in the 9th Plan as Health is a State Subject.

Annexure

Number of PHCs and CHCs Functioning as on 30.6.97

S.No.	State/UT	PHCs	CHCs
1	2	3	4
1.	Andhra Pradesh	1335	207
2.	Arunachal Pradesh	47	9
3.	Assam	619	105
4.	Bihar	2209	148
5.	Goa	18	5
6.	Gujarat	960	186
7.	Haryana	397	64
8.	Himachal Pradesh	260	42

	1	2	3	4
9.	J & K		335	45
10.	Karnataka		1509	232
11.	Kerala		956	80
12.	Madhya Pradesh		1376	190
13.	Maharashtra		1695	300
14.	Manipur		72	16
15.	Meghalaya		81	10
16.	Mizoram		38	6
17.	Nagaland		33	5
18.	Orissa		1056	157
19.	Punjab		484	105
20.	Rajasthan		1616	261
21.	Sikkim		24	2
22.	Tamil Nadu		1436	72
23.	Tripura		56	11
24.	Uttar Pradesh		3761	262
25.	West Bengal		1556	89
26.	A & N Islands		17	4
27.	Chandigarh		-	1
28.	D & N Haveli		6	-
29.	Daman & Diu		3	1
30.	Delhi		8	-
31.	Lakshadweep		4	3
32.	Pondicherry		43	4
	All India		22010	2622

[Translation]

SHRI SADASHIVRAO DADOBA MANDLIK : Mr. Speaker, Sir, it has been stated in the answer that the project proposal for Maharashtra has been forwarded to the World Bank. I would like to know from the Government whether it is true that the World Bank was ready to clear the proposal but the Government did not show any response in this regard? Now, what is the reason for delay in materialising it and when is the Government going to discuss the matter with the World Bank?

[English]

SHRI DALIT EZHILMALAI : At the moment, the proposals of Orissa are being processed by the World Bank and at any moment we are expecting the approval of the project. With regard to Maharashtra, we will take it up in the next phase.

[Translation]

SHRI SADASHIVRAO DADOBBA MANDLIK: Mr. Speaker, Sir, I would like to know for how long the matter regarding the Maharashtra Project was pending and whether it has been materialised now. Will the hon'ble Minister give a concrete reply in this regard? Has the World Bank effected any cut in the grant given for Primary Health Centres and Community Health Centres after the nuclear tests conducted by our country? If so, what will be the policy of the Government in this regard?

Mr. Speaker, Sir, it has been stated in the 9th Five Year Plan that Health Services will not be the responsibility of the Central Government, however, it is not possible as the Central Government has the responsibility to formulate the national policy. I would like to know whether a rural health policy will be formulated by the Government in 9th Five Year Plan to get the benefit of good health Services in the 21st Century?

[English]

SHRI DALIT EZHILMALAI: With regard to the project in Maharashtra, it is at the stage of apprising by the World Bank. About the second point, we have not received any communication from any external agency with regard to stoppage or any problems with regard to funds that have already been agreed to for implementing the programmes.

Therefore, I do not have anything to say in respect to the question about the explosion and after that.

[Translation]

MAJOR GENERAL BHUVAN CHANDRA KHANDURI, AVSM: Mr. Speaker, Sir the figures regarding the Primary Health Centres and Community Health Centres have disparities in the case of some States. However, I would like to draw the attention of the hon'ble Minister towards hilly areas of Uttaranchal. Even today no Primary Health Centre is available there even after walking for 24 hours. It has been stated that according to the norms fixed on the basis of population, the number of Primary Health Centres have been completed. Hon'ble Minister, Sir, I would like to know when these norms were laid. The geographical situation of hilly and backward areas has not been taken into consideration while laying down these norms. Even after walking a long distance, no primary or Community Health Centre is available there. What are these norms? Are these norms laid down on the basis of time taken by a person to reach at these centres on foot or by a vehicle? 95

proposals of Primary Health Centres for the State of Uttar Pradesh and Uttaranchal are pending with Central Government. I want to know whether the approval will be granted for these 95 Primary Health Centres in Uttaranchal? What the hon'ble Minister has to say about it?

[English]

SHRI DALIT EZHILMALAI: The Primary Health Centres as well as the CHCs and SHS are all institutions looked after by the respective State Governments. Uttaranchal is in Uttar Pradesh. So, the Uttar Pradesh Government has the primary responsibility to take care of these Primary Health Centres as well as the CHCs in the Uttaranchal area of Uttar Pradesh ... (Interruptions)

MAJOR GENERAL BHUVAN CHANDRA KHANDURI, AVSM: I am talking about the norms. He has said nothing about the norms. I want to know whether we require any norms. It has not been replied. The norms were laid down by the Planning Commission. ... (Interruptions)

MR. SPEAKER: He is replying to that

... (Interruptions)

MAJOR GENERAL BHUVAN CHANDRA KHANDURI, AVSM: I am talking of the norms which were laid down by the Centre.

SHRI DALIT EZHILMALAI: These norms have been liberalised for the hilly areas particularly with regard to a population of more than 3000 and 20,000. This is how it is being liberalised ... (Interruptions)

MAJOR GENERAL BHUVAN CHANDRA KHANDURI, AVSM: I am talking of the walking distance. Today, the pregnant women have to walk for 24 hours. Whereas he is talking of the population. ... (Interruptions)

MR. SPEAKER: Please listen to what he is saying.

SHRI DALIT EZHILMALAI: Accordingly, we have given the guidelines to the respective State Governments. It is for the State Governments to look after the hilly areas ... (Interruptions)

MAJOR GENERAL BHUVAN CHANDRA KHANDURI, AVSM: I am not talking of the population policy but the walking distance. He has not given the reply ... (Interruptions)

MR. SPEAKER: Shri K. H. Muniyappa.

... (Interruptions)

MR. SPEAKER: I have allowed Shri K. H. Muniyappa.

SHRI K. H. MUNIYAPPA: Sir, in 1993, the Government of India had asked the State Governments to propose names of the district hospitals to provide an additional 200 beds in these hospitals. Accordingly, the Government of Karnataka had proposed 10 district hospitals to upgrade

them with 200-beds. Kolar district is also one of the districts where this facility is to be provided. It is to be done with the aid of the World Bank. May I know from the hon. Minister when these projects will be taken up and when they will be completed?

SHRI DALIT EZHILMALAI : These projects are taken up with the World Bank in a phased manner...*(Interruptions)*

SHRI KONIJETI ROSAIAH : Sir the conditions prevailing in almost all the PHCs are very horrible, most unhygienic. Doctors are not residing in many of the Centres ...*(Interruptions)*

MR. SPEAKER : Mr. Minister, have you replied to Shri Mnnyappa's supplementary?

SHRI DALIT EZHILMALAI : We have a priority. Whichever States come up with their projects, we priorities them. Now, Phase-I and Phase-II have been taken up.

But with regard to Karnataka, they have already been taken up by the World Bank. As far as Karnataka is concerned, the cost of the project offered so far comes to Rs. 546 crore and the duration of the project is five-and-a-half years. This project will cover extending and renovating 21 district hospitals, 117 sub-divisional hospitals and 74 community hospitals in Karnataka.

SHRI KONIJETI ROSAIAH : Sir, the conditions in almost all the PHCs are horrible. In many of the States, the doctors are not residing in the hospitals at all. The aim of the Government of India is 'Health for all by 2000 A.D.' With these ugly conditions prevailing in almost all the PHDCs, how are you going to achieve your aim of 'Health for all by 2000 A.D.' Will you please explain?

SHRI DALIT EZHILMALAI : I have no difference of opinion with the hon. Member. The conditions in the rural areas of the country are certainly prevailing as the hon. Member has said. But again, we look upon the respective State Governments to put up primary health centres or CHCs or whatever medical institutions which they are supposed to offer to the people living there. Therefore, the Central Government has hardly got anything to straightaway interfere into those areas and do things there.

SHRI KONIJETI ROSAIAH : Will you at least convene a Conference of Health Ministers and have a meeting with them to give them some views on how to improve the PHCs?

SHRI DALIT EZHILMALAI : I am thankful to the hon. Member for raising this question. To begin with, we are going to hold the Southern Regional Health Ministers Conference in Andhra Pradesh on 19th and 20th of this month. We are taking all sincere efforts to see that the primary health centres, particularly the rural parts of the country, are looked after.

PROF. A.K. PREMAJAM : Our motto is 'Health for all by 2000 A.D.' We have a network of primary health centres and

community health centres as far as health of rural areas is concerned. But all is not well with the urban centres. My question is this. Is there any proposal for creating a similar set-up or network for also urban centres giving importance to reproductive and child care centres?

SHRI DALIT EZHILMALAI : I am again thankful to the hon. Member. I do not have anything more to add to the pitiable conditions of the rural areas of the country. It has not just come in a short time. ...*(Interruptions)*

PROF. A.K. PREMAJAM : My question is about the urban centres? Is there any special set-up or proposal or project for improving the conditions of urban areas because all is not well with the urban areas as we think it to be? Is there any proposal for Kerala?

SHRI DALIT EZHILMALAI : I do not say that everything is fine either here or there. It is not only that the people of the rural areas of the country are suffering without minimum health care but also the people in the urban areas are suffering.

PROF. A.K. PREMAJAM : Is there any new proposal for urban areas or not?

MR. SPEAKER : Please listen to him. Please take your seat.

SHRI DALIT EZHILMALAI : I will assure the hon. Member that we will take into consideration any suggestion that she has to offer like constituting a committee or working out a proposal to improve the conditions in the urban areas.

SHRI C. GOPAL : I would like to know from the hon. Minister the criteria to be adopted for the selection of States for World Bank projects.

SHRI DALIT EZHILMALAI : The criteria for selection of States for SHSD Project are lack of adequate facilities for medical care at primary and secondary levels, epidemiological situation in the concerned State, commitment of the State Government to undertake a health reform and commitment of the State Government to provide adequate funding for the health sector as a whole.

The criteria also include the State Health System Development Project in particular as well as an undertaking to take over the entire responsibility after the project period is over, economic backwardness of the State, including rural population, track record of the particular State in implementing the other externally-funded projects.

[Translation]

SHRI RAJO SINGH: Mr. Speaker, Sir, some schemes regarding the setting up of Primary Health Centres in states have been taken up by the World Bank for which it has laid down some norms. There are many states like Orissa, Bihar etc. with whom Government has not made any correspondence in this regard. Hence, project proposals

have not been received from some backward States. Therefore, through you, I would like to know whether the efforts will be made to call for proposals from the States from where such proposals have not been received ?

[English]

SHRI DALIT EZHILMALAI: Sir, there are also State Governments who hardly respond to the Central Government. Not only they never bother to respond to the Union Government but they also do not bother about the external agencies which come forward to aid this health sector in their respective States, particularly the States which he was referring to?

After a very great effort, the Government of Orissa have now finalised their project. The World Bank has also accepted the project. That is in the process now.

Construction of Ram Temple

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*185. SHRI G.M. BANATWALLA :
SHRI INDRAJIT GUPTA :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that construction of structures of Ram temple is being carried out at Ayodhya and Pindwara which are likely to be assembled at the Janambhoomi site in Ayodhya by Kar Sevaks;

(b) if so, the reaction of the Union Government thereto; and

(c) the steps taken/proposed to be taken by the Union Government to protect the status-quo as ordered by the courts?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) to (c) A statement is laid on the Table of the House.

Statement

No construction activity is going on at the disputed Ram Janma Bhoomi-Babri Masjid site at Ayodhya. However, from various sources, reports have been received that some cutting and carving of stone pillars are going on at places away from the disputed site at Ayodhya and at some villages in Rajasthan. Carving of stones away from the disputed Ram Janma Bhoomi-Babri Masjid Site at Ayodhya does not constitute violation of any law. In compliance with the judgement dated 24.10.1994 of the Hon'ble Supreme Court regarding the Ram Janma Bhoomi Babri masjid dispute, the Central Govt., as a statutory receiver, is taking all possible steps to maintain status-quo in the disputed area.

SHRI G. M. BANATWALLA : Mr. Speaker, Sir, the hon. Minister has said that away from the disputed site some work is going on. It is an understatement. I would say that it is a deliberate one.

The reports are that more than 30 per cent of the work has been completed and things are being sent to Ayodhya also. The Government now takes an attitude and says that the work, which is going on away from the site, does not constitute any violation of the law. That is the crux of the point.

Now, I submit that this is the language of the Vishwa Hindu Parishad and the Government is speaking the language of the President of the Vishwa Hindu Parishad who has said that there is no legal bar in making preparations at places other than the disputed site.

I would like to submit two things here. ...*(Interruptions)*

MR. SPEAKER : Shri Banatwalla, put your question, please.

SHRI G.M. BANATWALLA : The preparations are going on a grand scale to violate the sanctity of the court orders on the site.

MR. SPEAKER : Please ask your question.

SHRI G.M. BANATWALLA : These preparations are unlawful activities.

MR. SPEAKER : Shri Banatwalla, there are others also to put questions. You please ask your question first.

...*(Interruptions)*

SHRI G. M. BANATWALLA : Please bear with me. I would like to know whether the Government does not consider the preparations which are going on at different places with the declared objective of bringing the prefabricated structures on the site as unlawful activities? Does the Government consider it unlawful or not?

And, whether the Government does not consider such activities as communally very provocative, detrimental to the interest of communal harmony, peace and our secular democracy? And, therefore, will the Government not take action against such unlawful, communally provocative activity? The statements are being made that they would not care for the Supreme Court and go on with the bringing of the pre-fabricated structures at the site.

SHRI L.K. ADVANI : Mr. Speaker, Sir, the hon. Member's question is, whether the construction that is going on either in Ayodhya, away from the site, or in some village in Rajasthan, is an illegal activity or not. I would reiterate what the Government and the Prime Minister had said yesterday. What I propose to reiterate is not the view either of this Government or of the Vishwa Hindu Parishad but it is the view of the Gujral Government when Shri Indrajit Gupta was the Home Minister. I would like to once again quote what he had said because this construction work has been going on since 1991. In Mid 1997 when an objection was raised to this construction work, Shri Indrajit Gupta replied to Shri Maulana Azad Madni, "I have had the matter examined. No construction activity. ...*(Interruptions)*"